

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1755
TO BE ANSWERED ON 21.12.2022

STATUS OF VARIOUS SCHEMES RELATED TO WOMEN SAFETY

1755. SHRI SANJAY SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that the rate of crime against women has increased by 15.8 percent during the last three years;
- (b) the year-wise details of the amount allocated and released to the Ministry of Home Affairs and other concerned Ministries from Nirbhaya Fund till the year 2021-22;
- (c) Ministry-wise details of the percentage of funds utilized by the Ministries so far; and
- (d) increase in cyber crime against women in the last five years and the details of amount from the Nirbhaya Fund used for its prevention and schemes related thereto?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : National Crime Records Bureau (NCRB) compiles and publishes data on crimes, including rate of crime against women, in its publication 'Crime in India', which is available in public domain at their website i.e. <https://ncrb.gov.in/en/crime-india>.

(b) & (c): The projects/ schemes under Nirbhaya Fund are demand driven. Under Nirbhaya Framework, an Empowered Committee (EC) of Officers have been constituted that appraises and recommends the project proposals of Ministries/ Departments and State Governments for funding under Nirbhaya Fund. After the projects are appraised and recommended by the EC, the responsibility of its execution lies on the concerned Ministries / State Governments to utilise funds from their respective budget after obtaining approval of their respective financial authorities. As per information received from the concerned Ministries / Departments, the details of the projects appraised by EC for funding under Nirbhaya Fund along with amount released and utilized under the project are given in Annexure.

(d): As per data published by NCRB, the number of cyber crimes against women in the year 2017, 2018, 2019, 2020 and 2021 were 4,242, 6,030, 8,379, 10,405, and 10,730, respectively.

The Government has been implementing a scheme, namely Cyber Crime Prevention against Women and Children (CCPWC), under Nirbhaya Fund under which various activities related to prevention of cyber crimes against women and children are undertaken. An amount of Rs. 152.22 crore has been reported as utilised under the said scheme.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 1755 DUE FOR ANSWER ON 21.12.2022 REGARDING
'STATUS OF VARIOUS SCHEMES RELATED TO WOMEN SAFETY'**

Details of projects/ schemes under Nirbhaya Fund

(Rs. in crore)

Ministries/ Departments	Sl. No.	Project Name	Date of appraisal by EC	Fund released [as provided by Implementing Agencies (IAs)]	Funds utilized (as provided by IAs.)
Ministry of Home Affairs	1.	Emergency Response Support system (ERSS)	02.02.2014 (CCEA)	364.03	364.03
	2.	Creation of Central Victim Compensation Fund (CVCF)	June, 2015	200.00	200.00
	3.	Cyber Crime Prevention against Women & Children (CCPWC)	06.01.2016	152.22	152.22
		Sub-project under CCPWC	04.06.2018		
	4.	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub-Divisional Police Station Level in Delhi	18.02.2016	5.01	5.01
	5.	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	18.02.2016	21.35	21.35
	6.	Various other activities under Delhi Police 'Safety of Women' Scheme	04.10.2017	9.96	9.96
	7.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	01.03.2018	1349.58	1349.58
	8.	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	01.03.2018	35.08	35.08
	9.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 28 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat, Nagaland, Meghalaya, Haryana, Telangana and Uttarakhand	16.11.2018, 20.02.2019, 29.03.2019, 18.03.2020, 29.09.2020, 30.09.2021, 29.04.2022 17.10.2022	162.34	162.34
	10.	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	22.10.2019	99.86	99.86
11.	Setting up/ strengthening Women Help Desks in	22.10.2019	157.49	157.49	

		Police Stations in all States & UTs (covering 10,000 Police Stations).			
	12.	Proposal for procurement of Forensic Kits for sexual Assault cases	16.11.2018	29.03	29.03
	13.	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	18.03.2020		
	14.	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) in FY 2022-23	29.04.2022	0	0
Ministry of Railways	15.	Integrated Emergency Response Management System (IERMS)	18.11.2015	300.82	101.14
	16.	Provision of Video Surveillance System at Konkan Railway Station	16.11.2018	17.64	13.01
	17.	Proposal for procurement of Tabs for Security of Women	29.04.2022	0	0
MeiTY/ IIT Delhi	18.	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	19.07.2016	3.49	3.49
Deptt. of Justice	19.	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	16.11.2018	434.31	170.53
		(Extension of the FTSCs for two more years upto FY 2021-22)	05.02.2020	0.00	0
M/o Tourism	20.	Safe Tourism Destination for women in MP	19.12.2019	6.24	0.00
Ministry of Road Transport & Highways	21.	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	19.07.2016	58.64	7.79
	22.	Women's safety in public transport, UPSRTC, Govt. of U.P.	21.07.2017	80.92	31.10
	23.	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	04.10.2017	33.64	16.42
	24.	Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform	20.02.2019	192.95	0.00
	25.	Installation of Vehicle Tracing Devices with SOS Buttons in Buses of TSRTC with monitoring from Central Command Control Centre (State Government of Telangana)	17.10.2022	0	0
Ministry of Women & Child Development	26.	One Stop Centre (OSC)	April,2015	714.05	252.59
	27.	Universalisation of Women Helpline (WHL)	April, 2015	77.00	54.00
	28.	Mahila Police Volunteers (MPV)	20.12.2016	16.32	5.84

	29.	Chirali Proposal, Women Empowerment Directorate	20.12.2016	4.71	1.09
	30.	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	21.07.2017	1.04	0.36
	31.	Safety and Security of Women, Govt. of Uttarakhand	21.07.2017	0.32	0.31
	32.	Nirbhaya Shelter Home, Govt. of Nagaland	21.07.2017	2.55	2.55
	33.	NICSI for Developing Nirbhaya Dashboard	March,2017	0.24	0.24
	34.	Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	26.03.2021	4.95	4.95
		Grand Total	-	4535.78	3251.36
